

Romi Lal Nanda Vs ITO

Court: Income Tax Appellate Tribunal (Delhi G Bench)

Date of Decision: Sept. 28, 2020

Acts Referred: Income Tax Act, 1961 â€” Section 131, 148

Hon'ble Judges: R.K. Panda (AM); Suchitra Kamble, J

Bench: Division Bench

Advocate: R.S. Singhvi, , Satyajeet Goel, Saras Kumar

Final Decision: Allowed

Judgement